

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 147 of 2012

Dated : 8th November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Company Limited **....Appellant(s)**

Versus

**Jharkhand State Electricity Regulatory
Commission** **....Respondent(s)**

Counsel for the Appellant (s) : Ms. Suganda Somani
Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

The learned counsel for the Commission seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 21.11.2012 after serving copy on the other side.

Post the matter on **05.12.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk